

STATEMENT-III

Rates at which Rice was sold by FCI from Dec., 1995 to Nov., 1996

(Rate Rs./per MT)

S.No.	Name of State	Dec. 95 to June, 96		July, 96 to November, 96	
		Fine	Superfine	Fine	Superfine
1.	Punjab	7050	7350	7050	7350
2.	Haryana	7000	7300	7000	7300
3.	Uttar Pradesh	6900	7200	6900	7200
4.	Rajasthan	7000	7150	7500	7650
5.	J and K	6680	7000	6680	7000
6.	Delhi	6740	7060	6740	7060
7.	Maharashtra	6630	6950	7130	7450
8.	Gujarat	6630	6950	7130	7450
9.	Madhya Pradesh	6630	6950	7130	7450
10.	West Bengal	6630	6950	7130	7450
11.	Bihar	6630	6950	7130	7450
12.	Orissa	6630	6950	7130	7450
13.	Tamil Nadu	6630	6950	7130	7450
14.	Karnataka	6630	6950	7130	7450
15.	Andhra Pradesh	6630	6950	7130	7450
16.	Kerala	6630	6950	7130	7450

[English]

Child Marriages

2577. SHRI BHAKTA CHARAN DAS
SHRI D.P. YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Commission for Human Rights has suggested to curb the child marriages;

(b) whether the commission has submitted a draft bill on the child marriage; and

(c) if so, the salient features thereof and the efforts made by the Government to eradicate this social evil from the society?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise, in view of (b) above.

Veterinary Council Act, 1984

2578. SHRI K. PARASURAMAN : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether the provisions of Indian Veterinary Council Act, 1984 passed by the Government have been followed by the various veterinary centres in the country;

(b) whether the Government have any proposal to amend the Indian Veterinary Council Act, 1984 to protect the interests of the rural farmers; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) The provisions of Indian Veterinary Council Act, 1984 are followed by various States, who have adopted the Indian Veterinary Council Act, 1984.

(b) and (c). There is no proposal for moving an amendment to the Indian Veterinary Council Act, 1984 for the present.

Decontrolled Fertilizers

2579. SHRI AYYANNA PATRUDU :
SHRI AJMEERA CHANDULAL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of new pricing norms for the decontrolled fertilizers for the winter cropping season and

(b) the reasons for announcing the norms late?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Urea is sold at a uniform price of Rs. 3320/- per

tonne throughout the country from 10.6.1994 since it is a controlled item. Prices of phosphatic and pottasic fertilizers have been decontrolled and Government of India has no control over their prices. As in the past, the State Governments were requested to negotiate prices with the concerned agencies. Accordingly, most of the State Governments have already announced Maximum Retail Prices for these decontrolled fertilizers for Rabi 1996-97.

[Translation]

Collection of Electricity and Water Charges in N.D.M.C.

2580. SHRI UTTAMSINGH PAWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the contract for collection of electricity and water charges in N.D.M.C. was given in 1995 to the Software Consultants Private Limited without inviting the tenders;

(b) if so, the reasons therefor;

(c) whether past performance of the said firm specially the verification of the deposits of the collection amount on time in N.D.M.C. was taken into account before renewal of the said contract; and

(d) if so, the details of the performance of the said firm in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) and (b). Yes, Sir. The NDMC had considered it more appropriate to extend the contract with the firm in question rather than to select a new party after inviting tenders ostensibly on the ground that there would be considerable time gap between the date of award of contract and operationalisation of the system by a new party which might lead to loss of revenue because of delay in billing and collection of electricity and water charges.

(c) and (d). The past performance of the firm in question was considered to be satisfactory but this assessment was made by NDMC without verifying whether the cash actually collected from the consumers was being deposited in full by the party.

Prices of Essential Commodities

2581. JUSTICE GUMAN MAL LODHA
SHRIMATI SUSHMA SWARAJ :
SHRI GANGA RAM KOLI :
SHRI SUSHIL CHANDRA :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the retail consumer prices of the wheat

flour and other essential commodities are increasing in the open market day by day.

(b) if so, the retail prices of the consumer items during each of the last three months, item-wise.

(c) the reasons for increasing prices of essential commodities;

(d) whether the support prices of these consumer items are far less than their selling prices;

(e) the details in this regard and the reasons therefor; and

(f) the steps taken by the Government to check such price rise?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). A Statement showing the retail prices of wheat flour and other selected essential commodities for the last three months at the four major cities in the country is given in Annexure.

(c) The increase in the prices of essential commodities can be attributed to factors such as the gap in the demand and supply of these commodities due to increase in population, increase in the Minimum Support Prices paid to farmers, and rise in the cost of inputs, particularly the transportation cost on account of the recent hike in the prices of petroleum products.

(d) and (e) The Minimum Support Prices of procurement of foodgrains during 1996-97 fixed by Government are given below :

(Rs per Qtl.)	
Item	Procurement/Support Prices (1996-97)
1 Paddy	
(a) Common	Rs 380
(b) Fine	Rs 395
(c) Super Fine	Rs 415
2 Wheat	Rs 380
3 Coarse Grains	
(a) Barley	Rs 295
(b) Maize	Rs 320
(c) Jowar Bajra Ragi and Barley	Rs 310

The Support Prices are in the nature of minimum remunerative prices payable to farmers in the case of market prices falling below them so as to protect the income of farmers. The variability in the market prices is influenced, inter-alia, by the overall demand for that commodity, its production and other normal market conditions.

(f) Government has accorded the highest priority to the control of prices of essential commodities. Apart